

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.**

**ORDER**


NO:- 557

DATED:- 23-09-2015

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts, sub head "OE" particularly for payment of wages of Daily Wager for the current year 2015-16, as per annexure to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
3. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10<sup>th</sup> of succeeding month.

By Order

  
(Fayaz Ahmad Wani)  
**Chief Accounts Officer**

Dated: 23-09-2015

No: 15465-613 /AC

Copy to the:-

1-17	Pr D&S Judge, Srinagar/Budgam/Pulwama/Shopian/Anantnag/Baramulla/Kupwara/Leh/Kargil. Jammu/Kathua/Reasi/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri.
18-20	Addl. D&S Judge, Baramulla/Kathua/Doda/
21-28	C.J.M. Ganderbal/Anantnag/Kulgam/Sopore/Handwara/ Samba/Ramban/Doda.
29-41	Sub Judge Budgam/Chadoora/Shopian(C.J.M)/Bijbehara/Vailoo/Pattan/Uri/Kupwara/Ramnagar/Katra/Batote/Nowshara/Surankote.
42-83	Munsiff, Ganderbal/Kangan/Budgam/Charari-sharief/Chadoora/Magam/Tral/Pampore/Anantnag/Dooru/Ashmuqam/Shangus/D.H.Pora/Qazigund/Tangmarg/Dangi wacha(Rafiabad)Bandipora/Sumbal/Handwara/Tanghdar/Sogam/Sankoo/Zanskar. R.S.Pura/Akhnoor/Bishnah/Hiranagar/Basohli/Billawar/Bani/Mahanpur/Majalta/Mahore/Gandoh/Thathri/Banihal/Gool/Kotranka/Kalakote/Sunderbani/Budhal/Mendhar/
84	Addl. Munsiff Samba.
85	Addl. Mobile Magistrate Munsiff,(under 13 <sup>th</sup> F.C) Beerwah.
86	Treasury Officer Sub Treasury Distt.Court Complex Janipur Jammu.
87	Treasury Officer Sub Treasury Sadar Court Complex Srinagar
88-149	Treasury Officer Budgam/Pulwama/Shopian/Anantnag/Baramulla/Kupwara/Leh/Kargil/Kathua/Reasi/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri/Doda/Ganderbal/Kulgam/Sopore/Handwara/Samba/Chadoora/Shopian/Bijbehara/Vailoo/Pattan/Uri/Ramnagar/Katra/Batote/Nowshara/Surankote/Kangan/Charari-sharief/Tral/Pampore/Dooru/Ashmuqam/Shangus/D.H.Pora/Qazigund/Tangmarg/Dangi wacha(Rafiabad)Bandipora/Sumbal/Tanghdar/Sogam/Sankoo/Zanskar./ R.S.Pura/Akhnoor/Bishnah/Hiranagar/Basohli/Billawar/Bani/Mahanpur/Majalta/Mahore/Gandoh/Thathri/Banihal/Gool/Kotranka/Kalakote/Sunderbani//Budhal/Mendhar/Beerwah. ..... for information and n/a.
147	Order book.
148	Officer in charge N.I.C.High Court wing Srinagar with request to upload the said order on official Web site of Hon'ble High Court of J&K.

  
Chief Accounts Officer.

## (Daily Wagers)

## Annexure 'A'

S.No.	Name of Court	O.E.Amount in Rs.
<b>District Srinagar</b>		
1.	Pr. District & Sessions Judge, Srinagar	72,000=
<b>District Ganderbal</b>		
1	Chief Judicial Magistrate Ganderbal	9,000=
2	Munsiff Ganderbal	9,000=
3	Munsiff Kangan	9,000=
<b>District Budgam</b>		
1	Pr. District & Sessions Judge. Budgam	36,000=
2	Sub Judge Budgam	9,000=
3	Sub Judge Chadoora	9,000=
4	Munsiff Budgam	9,000=
5	Munsiff Chadoora	9,000=
	Munsiff Magam	9,000=
6	Munsiff Charar-i-Sharief	9,000=
7	Addl.Mobile Mgst.Beerwah (13 <sup>th</sup> F.C)	9,000=
<b>District Pulwama</b>		
1	Pr. District & Sessions Judge, Pulwama	45,000=
2	Munsiff Pampore	18,000=
3	Munsiff Tral	18,000=
<b>District Shopian</b>		
1	Pr. District & Sessions Judge, Shopian	18,000=
2	Sub Judge Shopian	18,000=
<b>District Anantnag</b>		
1.	Pr. District & Sessions Judge, Anantnag	27,000=
2	Chief Judicial Magistrate Anantnag	18,000=
3	Sub Judge Bijbehara	9,000=
4	Sub Judge Vailoo	9,000=
5	Munsiff Anantnag	9,000=
6	Munsiff Aishmuqam	18,000=
7	Munsiff Shangus	9,000=
8	Munsiff Dooru	9,000=
<b>District Kulgam</b>		
1	C.J.M.Kulgam	9,000=
2	Munsiff Qazigund	9,000=
3	Munsiff D.H.Pora	9,000=
<b>District Baramulla</b>		
		O.E. Amount in Rs.
1	Pr. District & Sessions Judge, Baramulla	54,000=
2	Addl.Distt.Judge Baramulla	9,000=
3	Chief Judicial Magistrate Sopore	18,000=
4	Sub Judge Pattan	9,000=
5	Sub Judge Uri	9,000=
6	Munsiff Tangmarg	9,000=
7	Munsiff Dasngwacha	9,000=



*Daily wages*

<b>District Bandipora</b>		
1	Munsiff Bandipora	18,000=
2	Munsiff Sumbal	18,000=
<b>District Kupwara.</b>		
1	Pr. District & Sessions Judge Kupwara	18,000=
2	Chief Judicial Magistrate Handwara	9,000=
3	Munsiff Handwara	9,000=
4	Sub Judge Kupwara	9,000=
5	Munsiff Tangdhar	9,000=
6	Munsiff Sogam	9,000=
<b>District Leh-Ladakh</b>		
1.	Pr. District & Sessions Judge, Leh	9,000=
<b>District Kargil</b>		
2.	Pr. District & Sessions Judge, Kargil	9,000=
3.	Munsiff Zanskar	9,000=
4	Munsiff Sankoo	9,000=
<b>District Jammu</b>		
1.	Pr. District & Sessions Judge, Jammu	81,000=
2	Munsiff Akhnoor	9,000=
3	Munsiff Bishnah	9,000=
4	Munsiff R.S.Pora	9,000=
<b>District Samba</b>		
1	Chief Judicial Magistrate Samba	9,000=
2	Addl.Munsiff Samba	9,000=
<b>District Kathua</b>		
1	Pr. D&S Judge Kathua	9,000=
2.	Pr. District & Sessions Judge, Rajouri	9,000=
3	Addl. Distt. Judge. Kathua	9,000=
4	Munsiff Hiranagar	9,000=
5	Munsiff Billawar	9,000=
6	Munsiff Basohli	9,000=
7	Munsiff Bani	9,000=
8	Munsiff Mahanpur	9,000=
<b>District Udhampur</b>		
		O.E.
		Amount in Rs.
1	Sub Judge Ramnagar	9,000=
2	Munsiff Majalta	9,000=
<b>District Reasi.</b>		
1.	Pr. District & Sessions Judge, Reasi	9,000=
2	Sub Judge Katra	9,000=
3	Munsiff Mohar	18,000=
<b>District Ramban</b>		
1	Pr. District & Sessions Judge, Ramban	9,000=
2	Chief Judicial Magistrate Ramban	9,000=
3	Sub Judge Batote	9,000=
4	Munsiff Banihal	9,000=
5	Munsiff Gool	9,000=
<b>District Doda</b>		
1.	Pr. District & Sessions Judge, Bhaderwah	9,000=
2	Addl. D&S Judge Doda	9,000=
3	Chief Judicial Magistrate Doda	9,000=
4	Munsiff Thathri	9,000=
5.	Munsiff Gandoh	9,000=
<b>District Kishtwar</b>		
1.	Pr. District & Sessions Judge, Kishtwar	18,000=
<b>District Rajouri</b>		
2.	Pr. District & Sessions Judge, Rajouri	9,000=
3	Sub Judge Nowshara	9,000=
4	Munsiff Kotranka	9,000=
5	Munsiff Thanamandi	9,000=
6	Munsiff Budhal	9,000=
7	Munsiff Sunderbani	9,000=
8	Munsiff Kalakote	9,000=
<b>District Poonch</b>		
1.	Pr. District & Sessions Judge, Poonch	9,000=
2	Sub Judge Surankote	9,000=
3	Munsiff Mandher	9,000=
		11,52,000=

*[Handwritten signature]*